

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 13249/2017

SHOBH NATH DUBEY

Petitioner(s)

VERSUS

TARA DEVI & ANR.

Respondent(s)

Date : 09-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. K.G. Krishnaraj, Adv.
Mr. Rakesh K. Sharma, AOR

For Respondent(s)

Mr. Amit Pawan, AOR

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Advocate, Mr. Bharat Singh, appearing on behalf of Mr. Amit Pawan, Advocate-on-record for respondent No.1 submits that he has already filed vakalatnama and seeks time to file counter affidavit. Four weeks' time is granted for the same.

Respondent No.2 has been served but no one has entered appearance.

List again on 9.11.2017.

RAJESH KUMAR GOEL
Registrar